

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF PUBLIC ENTERPRISES

**LOK SABHA**

**UNSTARRED QUESTION No. 2993**  
TO BE ANSWERED ON 20.03.2023

**Privatization of CPSUs**

**2993. SHRI SUBBARAYAN K.:**

Will the Minister of FINANCE be pleased to state:

- (a) the number of Central Public Sector Units (CPSUs) opened since 2014;
- (b) the number of CPSUs sold off during this period;
- (c) the number of CPSUs privatized since 2014; and
- (d) the number of CPSUs that are proposed to be privatized during the coming years?

**ANSWER**

**THE MINISTER OF STATE FOR FINANCE**  
**(DR. BHAGWAT KRISHANRAO KARAD)**

(a): Central Public Sector Enterprises (CPSEs) function under the administrative control of respective Ministries/Departments. Any decision to set up new CPSEs is taken by the sectoral line Ministries/Departments after taking into consideration the needs and commercial viability and any extant policy of the Government. DPE does not maintain information with respect to opening of CPSEs centrally. However, as per Public Enterprises Survey the number of operating Central Public Sector Enterprises (CPSEs) in 2014-15 was 236 and the number of operating CPSEs in 2021-22 is 248.

(b to d): As per the information received from the Department of Investment and Public Asset Management (DIPAM), the nodal Department for Disinvestment and privatisation of CPSEs, the Government, since 2016, has given 'in-principle' approval for strategic disinvestment of 36 cases of PSEs and/or Subsidiaries/ Units/ Joint Ventures of PSEs/ Bank. Out of the 36 cases, strategic disinvestment transactions have been completed in 10 cases; out of 10 completed transactions, 8 transactions are in CPSE to CPSE space and only Air India Limited and NINL have been sold to a strategic private partner. The details of these 10 transactions are given at **Annexure-I**. The status of the remaining are given in **Annexure -II**.

Disinvestment is an ongoing process, and timing and completion of transactions are contingent upon economic outlook, sectoral trends, market conditions, investor interest and administrative feasibility.

Government has unveiled a New Public Sector Enterprise (PSE) Policy in February, 2021, which is designed to discover true economic potential of entities in the hands of private investors. Under New PSE Policy, public sector commercial enterprises have been classified as Strategic and Non-Strategic sectors. Not for Profit companies, PSEs providing support to vulnerable groups, and PSEs having developmental / promotional roles are exempted from the New PSE Policy. In Strategic sectors, bare minimum presence of the existing public sector commercial enterprises at Holding Company level will be retained under Government control. The remaining enterprises in a strategic sector, will be considered for privatization or merger /subsidiarization with another PSE or for closure. PSEs in non-strategic sectors shall be considered for privatization, where feasible, otherwise such enterprises shall be considered for closure.

**Annexure referred to in part (b to d) of the Lok Sabha Unstarred Question No. 2993 due for answer on 20.03.2023**

**Annexure-I**

<b>S. No.</b>	<b>CPSE</b>	<b>Acquirer</b>
1	Hindustan Petroleum Corporation Limited (HPCL)	ONGC
2	Rural Electrification Corporation Limited (REC)	PFC
3	HSCC(India) Limited	NBCC
4	National Projects construction corporation Limited (NPCC)	WAPCOS
5	Dredging Corporation of India Limited (DCIL)	Consortium of 4 major ports
6	THDC India Limited (THDC)	NTPC
7	North Eastern Electric Power Corporation Limited (NEEPCO)	NTPC
8	Kamrajar Port Limited	Chennai Port Trust
9	Air India^^	M/s Talace Pvt. Ltd
10	Neelachal Ispat Nigam Limited (NINL)	M/s Tata Steel Long Products Limited

^^Subsidiaries which are now with AIAHL are still to be divested

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**Annexure-II**

**List of PSEs and/or Subsidiaries/ Units/ Joint Ventures of PSEs and Bank for which  
Government has given 'in-principle' approval for strategic disinvestment since 2016.**

1. Ongoing Transactions being processed by DIPAM

<b>S. No.</b>	<b>Name of PSE</b>
1.	BEML Limited
2.	The Shipping Corporation of India Limited
3.	HLL Lifecare Limited
4.	Project & Development India Limited
5.	Ferro Scrap Nigam Limited (subsidiary)
6.	Indian Medicines Pharmaceuticals Corporation Limited
7.	Container Corporation of India Limited
8.	Rashtriya Ispat Nigam Limited
9.	NMDC Steel Limited (NSL)
10.	(a) Bharat Petroleum Corporation Ltd (except Numaligarh Refinery Limited) @ (b) BPCL stake in Numaligarh Refinery Limited to a PSE strategic buyer \$
11.	Pawan Hans Limited
12.	Central Electronics Limited (CEL)##
13.	Alloy Steel Plant, Durgapur^; Salem Steel Plant; Bhadrawati Steel Plant@ - units of Steel Authority of India Limited
14.	IDBI Bank

@ EoI process called off due to lack of sufficient Bidder's interest to proceed.

\$ Transaction completed.

^ Transaction halted for the time being.

## Successful bidder disqualified and transaction has been terminated.

2. Transactions halted as the PSEs recommended / approved for closure; or any other reason

S. No.	Name of PSE
15.	Hindustan Fluorocarbons Limited (subsidiary)**
16.	Scooters India Limited**
17.	Bharat Pumps & Compressors Limited**
18.	Hindustan Prefab Limited
19.	Units of Cement Corporation of India Limited (Nayagaon Unit) #

\*\* Government approved for closure of the Company.

# Transaction not feasible and the mines are being returned to the State Governments.

3. Transactions held up due to litigation

S. No.	Name of PSE
20.	Karnataka Antibiotics & Pharmaceuticals Limited

4. Under Corporate Insolvency Resolution Process (CIRP) in NCLT

S. No.	Name of PSE
21.	Hindustan Newsprint Limited (subsidiary)***

\*\*\*Resolution Plan of Kerala Industrial Infrastructure Development Corporation (KINFRA) approved by the NCLT, Kochi vide order dated 29.01.2021 is under implementation at present.

5. Transactions not Feasible

S. No.	Name of PSE
22.	Engineering Projects India Limited
23.	Bridge & Roof Company (India) Limited

6. Transactions being processed by respective Administrative Ministries

<b>S. No.</b>	<b>Name of PSE</b>
24.	Various Units of India Tourism Development Corporation Limited
25.	Hindustan Antibiotics Limited
26.	Bengal Chemicals & Pharmaceuticals Limited

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